



MEDIATION CENTRE

Rajasthan State Legal Services Authority
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 26.02.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.K. Garg	S.B. Cr. Revision Petition No. 1103/2016 Hemlata Vs. Lalit Kishore	Nitin Kumar Sharma	D.N. Sharma
2	Hon'ble Mr. Justice (Retd.) S.K. Garg	S.B. Cr. Revision No. 38/2018 Eshuraj Singh Khanuja Vs. Soniya Chadda	Sunil Vijay	
3	Hon'ble Mr. Justice (Retd.) S.K. Garg	S.B. Cr. Revision No. 989/2017 Raju Goswamy Vs. Krishna	Aniket Sharma	Prashant Sharma
4	Sh. A.R. Patwardhan, RHJS (Retd.)	S.B. Cr. Revision No. 1923/2017 Kanhaiya Lal Vs. Smt. Parwati Bai	Amit Dadhich	R.R. Gurjar, PP
5	Sh. Ajeet Bhandari Advocate	S.B. Cr. Revision Petition No. 1833/2017 Jyoti Kumar @ Jyotik Saini	Dilip Singh Kurka	A.D. Khan, PP
6	Smt. Kamla Jain, Advocate	S.B. Cr. Revision Petition No. 1048/2017 Jitendra Saini Vs. Smt. Sikha Saini	Mohit Gupta	
7	Sh. D.S. Vasistha, RHJS (Retd.)	S.B. Cr. Revision No. 478/2016 Rajendra Prasad Meena Vs. Smt. Manjulata Meena	Umesh Kumar Sharma	R.R. Gurjar, PP
8	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Cr. Revision Petition No. 1342/2017 Ashok Kumar Vs. Smt. Kanta Bai	Rohit Khandelwal	Samarth Sharma
9	Ms. Chandrakanta Gupta, RHJS (Retd.)	S.B. Cr. Revision Petition No. 719/2015 Sh. Navjeevan Singh Vs. Smt. Anita & Ors.	G.P. Kaushik	Kuldeep Sharma
10	Smt. Chandrakanta Gupta, RHJS (Retd.)	S.B. Cr. Revision No. 996/2014 Smt. Ritu Sharma Vs. State	Tej Prakash Sharma	Rajesh Maharshi
11	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 3619/2014 Somesht Vs. State	Nawab Ali Rathore	Rohit Bhardwaj
12	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Cr. Revision No. 2091/2016 Dushyant Sharma Vs. Smt. Deepa Sharma	Puran Mal Sharma	R.R. Gurjar, PP
13	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Cr. Revision Petition No. 1931/2017 Ritu Jatva Vs. Girraj Kumar Bairwa	Atul Jain	Amit Kumar Gupta
14	Sh. Harish Kumar Tripathi, Advocate	S.B. Cr. Revision No. 386/2017 Mukesh Kumar Chejara Vs. State	Govind Sharma	Satyam Khandelwal
15	Sh. Harish Kumar Tripathi, Advocate	S.B. Cr. Revision Petition No. 223/2017 Deepak Saksena Vs. Sarita Saksena	G.S. Rathore	
16	Sh. Manoj Sharma Advocate	S.B. Cr. Revision No. 1689/2017 Pawan Kumar Sharma Vs. State	Anshuman Saxena	R.R. Gurjar, PP
17	Sh. Rajkumar Yadav, Advocaee	S.B. Cr. Revision No. 1354/2015 Hemant Sharma Vs. Shreeti Sharma	Rakesh Kumar	Rakesh Bhargava
18	Sh. Basant Singh Chabba, Advocate	S.B. Cr. Revision No. 591/2016 Parvej Hussain Vs. Smt. Vaseem Jahan @ Rehana	Rajesh Sharma	Hanish Khan
19	Sh. Shashibhusan Gupta, Advocate	S.B. Cr. Revision Petition No. 1240/2014 Prabha Vs. Dr. Manmohan Bhola Ram Sharma	P.K. Sharma	Rajeev Sharma/ Sudesh Bansal
20	Sh. Arvind Kumar Pareek, Advocate	S.B. Cr. Revision No. 140/2016 Satish Vs. State	Himmat Singh Bikaarwar	S.N. Sharma

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Rajesh
23/2/18



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21	Sh. Sageer Ahmed Advocate	S.B. Cr. Revision No. 1766/2016 Yogendra Kaushik Vs. Payal	Samarth Sharma	Jagdish Nagar
22	Ms. Archana Mantri, Advocate	S.B. Cr. Revision No. Petition No. 886/2009 Babu Lal Saini Vs. State	L.L. Gupta	M.C. Jain
23	Smt. Archana Mantri Advocate	S.B. Cr. Revision No. 1067/2017 & 1226/2017 Pankaj Malhotra Vs. Smt. Deepshikha@Shikha.	Nishant Sharma	Ravindra Singh Shekhawat
24	Ms. Raj Sharma, Advocate	S.B. Cr. Revision No. 1115/2017 Pramod Kumar Vs. Rinku	Mukesh Saini	
25	Ms. Raj Sharma, Advocate	S.B. Cr. Revision No. 570/2017 & 794/2017 Deepak Verma Vs. Smt. Suman Verma	Peush Nag	Rahul Agarwal
26	Ms. Raj Sharma Advocate	D.B. Civil Misc. Appeal No. 5985/2016 Usha Devi Vs. Kamlesh	S.S. Hasan	Ashindra Gautam
27	Sh. Ravi Bhojak Advocate	S.B. Cr. Revision No. 49/2016 Satyaveer Singh Vs. Smt. Geeta Devi	Mukesh Saini	
28	Sh. Pankaj Gupta Advocate	D.B. Civil Misc. Appeal No. 1139/2017 Raj Kumar Vs. Smt. Meena	Girish Khandelwal	D.N. Sharma
29	Sh. Satish Kumar Awasthi, Advocate	S.B. Civil Transfer Application No. 112/2016 Smt. Jyoti Prajapati Vs. Ganesh Prajapati	Neeraj K. Tiwari	Ankur Rastogi
30	Sh. Vikas Jain, Advocate	S.B. Cr. Revision No. 793/2017 Roshanali Vs. Smt. Shahin	Koshlesh Kumar	
31	Sh. Bhuvnesh Sharma Advocate	S.B. Cr. Revision No. 1027/2017 Smt. Meena Vs. Sohan Lal	Kailash Sharma	Ashindra Gautam
32	Sh. Swaraj Sharma, Advocate	S.B. Civil First Appeal No. 441/2015 Suraj Mal Vs. Satya Narayan	Narendra Mewara	Yajuvendra Gangawat
33	Sh. Sudesh Bansal, Advocate	D.B. Civil Misc. Appeal No. 400/2017 Abhishek Rai Vs. Smt. Payal Kharoliwal	Sandeep Pathak	Rajvir Sharma
34	Sh. Ankur Rastogi Advocate	S.B. Cr. Revision No. 1910/2017 Lukhman Khan Vs. Afsana Khan	Nawab Ali	

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes – divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Toshita Malani)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur

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Cause List Date 27.02.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Sh. J.P. Goyal, Sr. Advocate	S.B. Civil Misc. Appeal No. 854/2017 & 860/2017 Ravindra Singh Vs. Ranveer Singh	P.S. Sirohi	R.K. Agarwal
2	Sh. Suresh Pareek, Sr. Advocate	S.B. Cr. Revision No. 651/2016 Sugad Vs. Smt. Meera Devi	Suman Sharma	
3	Sh. Vinodi Lal Mathur, Advocate	S.B. Civil First Appeal No. 564/2016 M/s Firm Shakti Malt Private Ltd. Vs. Firm Sbr Saini Electric Works	Vijay Poonia	Jitendra Choudhary / Rajneesh Sharma
4	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 5000/2017 Dayal Singh Vs. Smt. Kiran Jeet Kaur	Rajeev Surana	
5	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Cr. Revision No. 1904/2017 Devendra Singh Vs. Smt. Pinki	Sanjay Gangwar	
6	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Cr. Revision No. 257/2016 & 613/2016 Manoj Kumar Vs. Smt. Rajni @ Neetu	None	Hari Krishana Sharma
7	Sh. G.P. Pandey, RHJS (Retd.)	D.B. Civil Misc. Petition No. 15667/2017 Parsandi Devi Vs. Dr. Suresh Kumar	Shalani Sheroan	Anshuman Saxena
8	Dr. Y.C. Sharma, Advocate	S.B. Cr. Revision No. 466/2017 & 467/2017 Om Prakash Lakshkar Vs. Smt. Santosh Kumari	N.K. Saini	R.R. Gurjar, PP
9	Sh. Manish Kumawat, Advocate	S.B. Civil Misc. Transfer Application No. 61/2017 Smt. Koshal Lodha @ Meena Vs. Raja Pathriya	Sajid Ali	Gajendra Vyas
10	Sh. Manish Kumawat, Advocate	S.B. Cr. Revision No. 1152/2017 Manoj Vs. Seema	Nitin Kumar Sharma	Sajid Ali
11	Sh. Manish Kumawat, Advocate	S.B. Cr. Revision Petition No. 1392/2016 Meena Vs. Mukesh Kumar	Amit Dadhich	Monu Kumar
12	Sh. Manish Kumawat, Advocate	S.B. Cr. Revision Petition No. 1510/2017 Shyam Singh Rathore Vs. Smt. Versha Rathore	Peush Nag	Indrapal Jakhar
13	Smt. Nirmala Sharma, Advocate	S.B. Civil First Appeal No. 705/2017 Sanjay Kumar Vs. Smt. Rukmani Devi	J.P. Goyal	Ashwani Chobisa
14	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Revision No. 580/2016 Kuldeep Saini Vs. Smt. Renu	Mohammed Anees	Santosh Kumar Jain
15	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Revision No. 467/2016 & 267/2016 Smt. Punita Kalra Vs. State	C.C. Ratnu	Vijay Yadav
16	Sh. Manoj Sharma, Advocate	S.B. Civil First Appeal No. 556/2015 Shanti Bai Vs. Ram Dayal	Mukesh Sharma	Kushal Singh
17	Sh. Vikas Jain, Advocate	S.B. Cr. Revision No. 551/2012 Kamla Vs. State	Vijay Yadav	R.R. Gurjar, PP
18	Sh. Ankur Rastogi, Advocate	S.B. Cr. Revision Petition No. 1256/2016 Chandrashekhar Sharma	Ripu Daman Singh Naruka	Imran Khan
19	Sh. Rajkumar Yadav, Advocate	S.B. Cr. Revision No. 30/2018 Vishal Gupta Vs. Smt. Shikha Gupta	Hemant Gurjar	
20	Sh. Harish Kumar Tripathi, Advocate	S.B. Cr. Revision No. 1568/2016 & 2097/2016 Smt. Heena Bano Vs. Rahil @ Habeeb	Ritesh Jain	Akanksha Saxena

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21	Sh. Satish Kumar Awasthi, Advocate	S.B. Cr. Revision No. 527/2016 Mehraj Quareshi Vs. Smt. Sabana Qureshi	Govind Sharma	Satish Khandal
22	Sh. Suneet Awasthi, Advocate	S.B. Cr. Revision No. 158/2017 Riyazuddin Vs. Shireen	Mohd. Anees	
23	Sh. Bhuvnesh Sharma Advocate	D.B. Civil Misc. Appeal No. 1052/2017 & 1871/2017 Pawan Gochar Vs. Smt. Hemlata	Nitin Kumar Sharma	D.K. Dixit
24	Sh. Ashok Sharma, Advocate	S.B. Civil Misc. Transfer Application No. 30/2017 Devshree Pareek Vs. Devesh Pareek	Sudhir Jain	Arun Kumar Sharma
25	Sh. Shashibhusan Gupta, Advocate	S.B. Cr. Revision Petition No. 1575/2017 Shokeen Khan Vs. Rubeena Bano	Mohd. Anees	Nidhi Khandelwal

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